

**2017**  
**IN THE HIGH COURT AT CALCUTTA**  
**APPELLATE SIDE**

**No. 1636 – A**

**Dated, Calcutta, the 5<sup>th</sup> April, 2017**

**From : Subhasis Dasgupta,  
Registrar (Judicial Service),  
High Court, Appellate Side,  
Calcutta.**

**To :**

- 1) The District Judge of all Districts  
including Andaman & Nicobar Islands,**
- 2) The Chief Judge, City Civil Court, Calcutta,**
- 3) The Chief Judge, City Sessions Court, Calcutta,**
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta,**
- 5) The Secretary, Judicial Department, Govt. of West Bengal,**
- 6) Members of the Registry, The Hon'ble High Court,**
- 7) Director, West Bengal Judicial Academy.**

**Sub. : Filling up the post of Presiding Officer in Employees' Provident Fund Appellate Tribunal, New Delhi on deputation/direct recruitment basis under Ministry of Labour & Employment, Government of India.**

*Sir,*

With reference to the subject captioned above, I am directed to inform that a Vacancy circular bearing F.No. A-12026/04/2016-SS.I, dated 21.03.2017 as received from the Ministry of Labour & Employment (Social Security-I), Government of India, has been **uploaded** in the website of the Hon'ble Court for information of all the Judicial Officers fulfilling the requisite eligibility criteria (as mentioned in the said circular) for the post of Presiding Officer in Employees' Provident Fund Appellate Tribunal, New Delhi on deputation/direct recruitment basis.

I am to request you to inform the eligible and willing officers of WBJS to visit the website and download the contents and to forward the filled in application (in prescribed format) along with requisites, if any sought for, so as to reach this court **on or before 11<sup>th</sup> April, 2017.**

Yours faithfully,

**Sd/-**

**Registrar (Judicial Service)**

F.No.A-12026/04/2016-SS.1  
Government of India  
Ministry of Labour & Employment  
(Social Security-I)

Shram Shakti Bhawan, Rafi Marg,  
New Delhi, the 21<sup>st</sup> March, 2017

**VACANCY CIRCULAR**

Sub:- Filling up of the post of Presiding Officer in Employees' Provident Fund Appellate Tribunal, New Delhi in Level 15 in the Pay Matrix (i.e. Pre-revised pay scale of Rs.67000-79000/-) on deputation/direct recruitment basis.

The undersigned is directed to say that Employees' Provident Funds Appellate Tribunal (EPFAT) is an appellate body constituted under section 7D(1) of the Employees' Provident Funds and Misc. Provisions Act, 1952 having its benches at Delhi & Bengaluru. The Tribunal is mandated to decide Appeals, as specified in section 7-I of the said Act. The Tribunal is headed by Presiding Officer to be appointed by the Central Government.

2. It is proposed to fill up the post of the Presiding Officer, Employees Provident Funds Appellate Tribunal, Delhi which is due to fall vacant in immediate future. The eligibility and of the other details of the post are as under:-

1.	Name of the post	Presiding Officer, EPFAT, Delhi (General Central Service Group 'A')
2.	Scale of the post	Level 15 in the Pay Matrix (Pre-revised Pay scale Rs.67000-79000/-)
3.	Method of selection	Deputation failing which by direct recruitment
4.	Eligibility	From amongst the persons who is, or has been or is qualified to be, a Judge of High Court; or a District Judge
5.	Maximum age-limit	56 years for deputation Below 50 years for direct recruitment-as on closing date for receipt of applications.
6.	Period of Probation	One year for direct recruits.

3. The candidate selected on deputation/direct recruitment basis shall hold office for a period of five years from the date on which he enters upon his office or until he/she attains the age of Sixty two years, whichever is earlier.


3.1 The selected candidate will be eligible for all allowances and facilities available to officers of the Central Government working in this scale, except the Government residential accommodation.

4. In case the selected candidate does not assume the charge of the post within the prescribed time limit, he/she shall be debarred for future deputation and for grant of cadre clearance for foreign assignment/consultancies abroad for a period of five years.

5. The officers, already in service and applying for the post on deputation basis, may send their applications (in triplicate) in the prescribed proforma through their cadre controlling authorities along with original ACRs/APARs (or photocopies attested by a Group A officer) for the last 05 years i.e. 2011-12 to 2015-16, Vigilance Clearance Certificate and 'No Penalty Certificate' so as to reach undersigned within 30 days from the date of publication of advertisement in the Employment News.

6. The Candidates, who fulfill the eligibility conditions and desire to apply for direct recruitment basis, may send their applications (in triplicate) in the prescribed proforma directly to undersigned superscribing "Application for the post of Presiding Officer of EPFAT, Delhi".

Encl: As above.

  
(Subhash Kumar) 21/2/17

Under Secretary to the Govt. of India

To

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1. CPFC, EPFO with the request to arrange to get the vacancy circular published in the forthcoming issue of Employment News and furnish a copy of the same for record. The vacancy circular may also be uploaded on the website of EPFO/EPFAT.
  2. Registrars of all High Courts for circulation of the vacancy under their jurisdiction and forward the applications of eligible and interested officers along with requisite documents within the stipulated time

Copy to:-

1. The Registrar, EPFAT, 4<sup>th</sup> Floor, Core-2, SCOPE Minar, Laxmi Nagar, Delhi-110 092;
2. Secretary, Ministry of Law & Justice, Government of India, New Delhi (with 5 spare copies).
3. Secretary, DOPT, North Block, New Delhi
4. Director, NIC Ministry of Labour & Employment with the request to upload the vacancy circular on the website of the Ministry.

**CURRICULUM VITAE PROFORMA#**

1. Name and Address (in Block Letters)					
2. Date of Birth (in Christian era)					
3. Date of retirement under Central/State Government Rules					
4. Educational Qualifications					
5. Whether Educational and other qualifications required for the post are satisfied. (if any qualification has been treated as equivalent to the one prescribed in the Rules, state the authority for the same)		Qualifications/ Experience required		Qualifications/ Experience possessed by the officer	
		<u>Essential:</u> (1) (2) (3)  <u>Desired:</u> (1) (2)			
6. Please State clearly whether in the light of entries made by you above, you meet the requirement of the post					
7. Details of Employment, in chronological order. Enclose a separate sheet duly authenticated by your signature, if the space below is insufficient.					
Office/Institution	Post held	From	To	Level in the Pay Matrix and Basic Pay	Nature of duties (in detail)
8. Nature of present employment i.e. Ad-hoc or Temporary or Quasi-Permanent or Permanent					
9. In case the present employment is held on deputation/contract basis, please state:-					
a) The date of initial appointment					
b) Period of appointment on					

deputation/contract c) Name of the parent office/organization to which you belong	
10. Additional details about present employment  Please state whether working under (indicate the name of your employer against the relevant column)  a) Central Government b) State Government c) Autonomous Organization d) Government Undertaking e) Universities f) Others	
11. Please state whether you are working in the same Department and are in the feeder grade or feeder to feeder grade	
12. Are you in Revised Scale of Pay? If yes, give the date from which the revision took place and also indicate the pre-revised scale	
13. Total emoluments per month now drawn	
14. Additional information, if any, which you would like to mentioned in support of your suitability for the post.  (This among other things may provide information with regard to (i) additional academic qualifications (ii) professional training and (iii) work experience over and above prescribed in the Vacancy Circular/Advertisement) (Note: Enclose a separate sheet, if the space is insufficient).	
15. Please state whether you are applying for deputation (ISTC)/Absorption/Re-employment basis. (Officers under Central/State Governments are only eligible for "Absorption". Candidates of Non-Government Organizations are eligible only of Short Term Contract)	
16. Whether belongs to SC/ST	
17. Remarks (The candidates may indicate information with regard to (i) Research publications and reports and	

special projects (ii) wards/Scholarship/Official Appreciation (iii) Affiliation with the professional bodies/institutions/ societies and (iv) any other information. (Note: Enclose a separate sheet if the space is insufficient)	
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I have carefully gone through the vacancy circular/advertisement and I am well aware that the Curriculum Vitae duly supported by documents submitted by me will also be assessed by the Selection Committee at the time of selection for the post.

Date \_\_\_\_\_

**Signature of the candidate**

**Address** \_\_\_\_\_

\_\_\_\_\_

**Countersigned**

\_\_\_\_\_

\_\_\_\_\_

**(Employer with Seal)**

#Strike out whichever is not applicable